

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C) No(s). 39788/2013

SHIVAM HAND MADE PAPER Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV.& ORS Respondent(s)
(with office report)

Date : 02/09/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. E. C. Vidya Sagar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Petitioner to take fresh steps for effecting service on
respondent Nos. 1 to 4 within two weeks. Office to issue
notices.

List again on 25.11.2014.

(PANKAJ BHANDARI)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2014.09.06
12:09:01 IST
Reason: